- (d) This would depend on the model to be selected and exact investments proposed.
- (e) A statement is attached, [See Appendix CXVI, Annexure No. 24]. The face value of each share is Rs.10[-. The Ordinance does not specifically provide for compensation to the shareholders. This is a matter to be decided by the Claims Commissioner after utilising the compensation amount to discharge the liabilities of the company in accordance with the provisions set out in Section 19 of the Maruti Limited (Acquisition and Transfer of Undertakings) Ordinance, 1980.
- (f) A statement is attached. [See Appendix CXVI, Annexure No. 25).

Employment for ex-servicemen

343. SHRIMATI RATAN KUMARI: Will the Minister of DEFENCE be pleased to state:

- (a) whether Government are considering any scheme to give preference to ex-servicemen in the matter of employment; and
 - (b) if so, the details in this regard?

THE MINISTER OF STATETIN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) and (b) The Government are alive to the problem of re-settlement of Ex-servicemen. Various schemes are being considered in consultation with concerned Ministries Department, of the Central Government as well as the State Governments. These scheme would be either exclusively or partly for the employment of Ex-servicemen.

Assets of Bird and Company

344. SHRI ASHWANI KUMAR: Will the Minister of INDUSTRY be pleased to state:

(a) the break-up of the assets of the nationalised Bird and Company (i) Cash and bank balances, (ii) Land, (iii) Building, (iv) machinery, (v) deposits, (vi) number of shares (and their values) in other companies with their names, (vii) miscellaneous; and

(b) the break-up of the liabilities of this company under the headings, (i) loans, (ii) payment dues of goods purchased, (iii) salary and wages, (iv) shares owned by other companies (v) miscellaneous?

THE MINISTER OF STATE THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) and (b) Audited balance sheet of Bird and Company Ltd. is available for the year ending 31st March, 1978. (See below) According to this balance sheet the break-up of the assets and liabilities of the company on 31-3-1978 was as follows:

Assets	Rs. lakhs		
(i) Cash and Bank balances	. 32.05		
(ii) Land	. 3.67		
(iii) Building	. 11.82		
(iv) Plant & Machinery .	. 29.48		
(v) Deposits	. 15.86		
(vi) Investments in shares of other companies detagiven in the Annexture).	ıf		
('(vii) Miscellaneous			
(a) Fixed assets	. 12.65		
(b) Investments in securi	ties		
and debentures.	. 0.78		
(c) Current assets .	. 285.98		
(d) Loans & advances	$58 \cdot 52$		
(e) Debit in profit & I account	loss . 238·1		
	784.72		
Liabilities	Rs. lakhs		
(i) Loa,is	310,51		
(it) Payment dues of goods purchased (Sundary Cred-tors)	131,56		
(iii) Salaries & wages	Not shown		
	separately.		
(iv) Share capital	70.51		
(v) Miscellaneous			
Reserves & surpluses	7.32		
Current assets	260,60 4,22		
Provisions			
TOTAL	784.72		

24. Sonakunda Baling Co. Ltd.

26. The Titaghur Paper Mills Co. Ltd.

and Cumulative Pref. Shares.

-do-

25.

No. of Shares/ Face Value of Govt. Secrurities

Debentures, etc.

1,000

600

1 3/8

1,25,000

60,000

10

I 34

Book Value as on 31st March, 1978

Statement

BIRD & COMPANY LIMITED

Schedule of Investments in shares on 31st March, 1978

	held as on 31				ield as on 31-3-78	-3-78		
-		····					Rs.	
1.	Birds Jute & Exports Ltd.		•	•		14,415 2/5	16,18,890	
2.								
	Ltd.)	•	•	•	•	2,54,093	13,40,534	
3⋅	W.H. Targett & Co. Ltd.		•		•	13,511	85,008	
4.	Becker Gary & Co. (1930) Ltd.			•		1,080	1,08,000	
5.	Birds Employees' Co-operative Societ	ety]	Ltd.		•	500	5,000	
ь.	Bisra Stone Lime Co. Ltd			•	•	1	12	
7.	Burrakur Coal Co. Ltd. , .					6,522	10,612	
8.	Birds Trading & Investments Co. I	∡td.				13,160	1,33,249	
9.	Calcium Carbide & Chemicals Ltd.	— P	arty p	aid		25	1,875	
10.	Eastern Investment Ltd					3,80,030	26,42,701	
11.	Garuda Investments Ltd					7,614	46,257	
12.	Holman-Climax (Rock Dirils) Ltd.					ī	100	
13.	Holman-Climax Manufacturing Ltd	٠.		•		4,700	73,551	
14.	Karnapura Development Co. Ltd.					23,700	2,29,025	
15.	-do- Funders' Shares.					38,800	5,21,598	
Ι υ.	Kinnison Jute Mills Co. Ltd					6,553 2/5	2,59,653	
17.	Kumardhubi F'reclay & Silica Wor	ks I	Ltd.			40,000	5,16,087	
18.	Lawrence Investment & Property C	o. I	td.			7,843 2/5	6,18,340	
19.	Ondal Investments Co. Ltd		•			5,773	81,633	
20.	Orissa Minerals Development Co. I	.td.				85,219	7,04,984	
21.	Karnapura Collieries Ltd Pref. S	Shar	rs			5	176	
22.	Patya Tea Co. Ltd					5	1	
23.	Sendra Investments Co. Ltd.					61,497	3,98,771	